

STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS

The following partial modifications are made in the Standing Instructions in the Madurai Bench of the Madras High Court with effect from 08-11-2021:

Madurai Bench

The urgent matters pertaining to the Hon'ble Division Bench presided over by Hon'ble Mrs. Justice Pushpa Sathyanarayana be placed before the Hon'ble Division Bench presided over by Hon'ble Mr. Justice S. Vaidyanathan and Vice Versa.

/BY ORDER OF THE HON'BLE THE CHIEF JUSTICE/

High Court, Madras
Dated: 06-11-2021

Registrar (Judl.)